

(b) Information of such new Post Offices opened in rural areas under the plan schemes in the first four year of the Sixth Five Year Plan ending 31.3.84 district-wise in Orissa is given in the statement II

Statement I

Circle-wise number of new rural post offices opened under plan scheme during first 4 years of VIth plan ending 31-3-84 is as under

Name of Circle	No. of new rural post offices opened.
1. Andhra Pradesh	538
2. Bihar	755
3. Delhi	16
4. Gujarat (including Diu, Daman, Dadra, Nagar Haveli)	287
5. Jammu & Kashmir.	157
6. Karnataka	275
7. Kerala (including Lakshdweep and Mahe (Pond.))	219
8. Madhya Pradesh	752
9. Maharashtra (including Goa)	624
10. North East (including Arunachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland and Tripura).	480
11. North West (including Assam Punjab, Haryana, Himachal Pradesh and U.T. Chandigarh).	324
12. Orissa	374
13. Rajasthan	450
14. Tamilnadu (including Pondicherry and Karaikal).	305
15. Uttar Pradesh	812
16. West Bengal (including Sikkim and Andaman Nicobar Islands).	385

Statement II

District wise number of new rural Post offices opened under plan scheme in Orissa Circle during first 4 years of the Sixth plan ending 31.3.84 is as under

Name of the district	No. of new rural Post Offices opened
1. Balangir	8
2. Balacore	30
3. Cuttack	41
4. Dhenkanal	21
5. Ganjam	33
6. Keonjhar	29
7. Koraput	53
8. Kalahandi	23
9. Mayurbhanj	35
10. Phulbani (o)	34
11. Puri	22
12. Sambalpur	12
13. Sundargarh	33

Workers Participation in Management in Public Sector Undertakings

3436. SHRI N. E. HORO : will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that Government have taken initiative to allow workers' participation in management of public sector undertakings ;

(b) if so, the names of the public sector undertakings where the scheme of workers' participation in management up to the level of Board of Directors has been implemented ;

(c) the names of the public sector undertakings where this scheme has so far not been introduced ; and

(d) when Government propose to implement the scheme in each of the public sector undertakings ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL) : (a) to (d) Yes, Sir According to the available information, out of 192 Central Public Sector Undertakings, 124 reported implementation of the two voluntary schemes (of 1975 or 1977) of workers participation in one form or the other. The names of these organisations are given in Statement I. The names of the undertakings which have not implemented these Schemes are indicated in Statement II. The Government have introduced a new comprehensive Scheme for Workers' Participation in Management in Central Public Sector Undertakings on the 30th December, 1983. According to the new Scheme, a time-bound programme for implementation of the Scheme within one year will be drawn up by the Administrative Ministries/Departments concerned.

Statement-I

The Names of the Central Public Enterprises who are implementing the Workers Participation Scheme

1. Artificial Limbs Mfg. Co. Ltd.
2. Balmer Lawrie & Co. Ltd.
3. Bharat Aluminium Co. Ltd.
4. Bharat Coking Coal Ltd.
5. Bharat Dynamics Ltd.
6. Bharat Earth Movers Ltd.
7. Bharat Gold Mines Ltd.
8. Bharat Heavy Electricals Ltd.
9. Bharat Heavy Plates & Vessels Ltd.
10. Bharat Petroleum Corpn. Ltd.
11. Bharat Pumps & Compressors Ltd.
12. Bharat Wagon & Engineering Co. Ltd.
13. Biecco Lawrie & Co. Ltd.
14. Burn Standard Co. Ltd.
15. Cashew Corporation of India
16. Cement Corporation of India Ltd.
17. Central Coalfields Ltd.
18. Central Electronics Ltd.
19. Central Inland Water Transport Corporation Ltd.
20. Central Mine Planning & Design Institute Ltd.
21. Central Warehousing Corporation
22. Coal India Ltd.
23. Cochin Shipyard Ltd.
24. Cotton Corporation of India Ltd.
25. Cycle Corporation of India
26. Delhi Transport Corporation
27. Dredging Corporation of India Ltd.
28. Eastern Coalfields Ltd.
29. Electronics Corpn. of India Ltd.
30. Electronics Trade & Technical Development Corporation
31. Engineers India Ltd.
32. Engineering Projects (I) Ltd.
33. Fertilizers and Chemicals (Travancore) Ltd.
34. Fertilizers Corporation of India Ltd.
35. Fertilizer Planning & Development India Ltd.
36. Food Corporation of India Ltd.
37. Garden Reach Shipbuilders & Engineers Ltd.
38. Goa Shipyard Ltd.
39. Handicrafts & Handlooms Exports Corpn. (I) Ltd.
40. Heavy Engineering Corporation Ltd.
41. Hindustan Aeronautics Ltd.
42. Hindustan Antibiotics Ltd.
43. Hindustan Cables Ltd.
44. Hindustan Copper Ltd.
45. Hindustan Fertilizers Corporation
46. Hindustan Insecticides Ltd.

47. Hindustan Latex Ltd.
48. Hindustan Machine Tools Ltd.
49. HMT (International) Ltd.
50. Hindustan Organic Chemicals Ltd.
51. Hindustan Petroleum Corporation.
52. Hindustan Photo Films Mfg. Co. Ltd.
53. Hindustan Prefab Ltd.
54. Hindustan Salts Ltd.
55. Hindustan Steel Works Construction Corpn. Ltd.
56. Hindustan Teleprinters Ltd.
57. Hindustan Zinc Ltd.
58. Hotel Corporation of India Ltd.
59. Hydro Carbons (I) Ltd.
60. Indian Drugs & Pharmaceuticals Ltd.
61. Indian Iron & Steel Co. Ltd.
62. IISCO Stanton Pipe & Foundry Co. Ltd.
63. Indian Oil Blending Ltd.
64. Indian Oil Corporation
65. Indian Petro-Chemicals Ltd.
66. Indian Rare Earths Ltd.
67. Indian Telephone Industries,
68. India Tourism Development Corporation
69. Instrumentation Ltd.
70. International Airports Authority of India Ltd.
71. Jessop & Co. Ltd.
72. Jute Corporation of India Ltd.
73. Kudremukh Iron Ore Co. Ltd.
74. Madras Fertilizers Ltd.
75. Madras Refineries Ltd.
76. Mandya National Paper Mills Ltd.
77. Manganese Ore (I) Ltd.
78. Mazagon Dock Ltd.
79. Metallurgical Engineering Consultants (I) Ltd.
80. Metal Scrap Trade Corporation Ltd.
81. Mineral Exploration Corporation
82. Minerals & Metals Trading Corporation
83. Mining & Allied Machinery Corporation
84. Modern Food Industries Ltd.
85. National Bicycle Corporation of India
86. National Fertilizers Ltd.
87. National Film Development Corporation Ltd.
88. National Industrial Development Corporation Ltd.
89. National Instruments Ltd.
90. National Mineral Development Corporation
91. National Newsprint & Paper Mills Ltd.
92. National Projects Construction Corporation Ltd.
93. National Seeds Corporation Ltd.
94. National Small Industries Corporation Ltd.
95. National Textile Corporation, Bagalore
96. National Textile Corporation (Delhi, Punjab & Haryana)
97. National Textile Corporation (Gujarat) Ltd.
98. National Textile Corporation (Maharashtra North) Ltd.
99. National Textile Corporation (South Maharashtra) Ltd.
100. National Textile Corporation (Tamil Nadu & Pondicherry) Ltd.
101. National Textile Corporation (Uttar Pradesh) Ltd.
102. National Textile Corporation (West Bengal, Bihar, Assam and Orissa) Ltd.
103. National Thermal Power Corporation
104. Neyveli Lignite Corporation Ltd.

105. Oil & Natural Gas Commission
106. Praga Tools Ltd.
107. Projects & Equipment Corporation
108. Pyrites, Phosphates & Chemicals Ltd.
109. Rashtriya Chemicals and Fertilizers Ltd.
110. Rehabilitation Industries Corporation Ltd.
111. Sambhar Salts Ltd.
112. Scooters India Ltd.
113. State Chemicals & Pharmaceuticals
114. State Farms Corporation of India Ltd.
115. State Trading Corporation
116. Steel Authority of India Ltd.
117. Tannery & Footwear Corporation (I) Ltd.
118. Triveni Structurals Ltd.
119. Tungabhadra Steel Products Ltd.
120. Uranium Corporation of India Ltd.
121. Bokaro Steel Plant
122. Durgapur Steel Plant
123. Rourkela Steel Plant
124. Bhilai Steel Plant.

Statement II

Names of the Central Public Enterprises who are not implementing the workers Participation Scheme

1. Air India Ltd.
2. Air India Charters Ltd.
3. Andrew Yule & Co. Ltd.
4. Andaman & Nicobar Islands Forests & Plantation Development Corporation
5. Banana & Fruit Development Corporation
6. Bharat Brakes & Valves Ltd.
7. Bharat Electronics Ltd.

8. Bharat Leather Corporation
9. Bharat Ophthalmic Glass Ltd.
10. Bharat Process & Mechanical Engineers Ltd.
11. Bharat Refractories Ltd.
12. Bongaigaon Refineries & Petrochemicals Ltd.
13. Braithwaite & Co. Ltd.
14. Bridge & Roof Co. (I) Ltd.
15. Central Cottage Industries Corpn. (I) Ltd.
16. Central Fisheries Corpn. Ltd.
17. Cochin Refineries Ltd.
18. Export Credit & Guarantee Corpn.
19. Ferro Scrap Nigam Ltd.
20. Industrial Assurance Corpn.
21. Hindustan Paper Corporation
22. Hindustan Shipyard Ltd.
23. Housing & Urban Development Corporation
24. Indian Airlines
25. Indian Dairy Corporation
26. India Firebricks & Insulation Co. Ltd.
27. Indian Medicines Pharmaceuticals Corpn. Ltd.
28. Indian Railway Construction Co. Ltd.
29. Indian Road Constn. Corporation
30. Indo-Burma Petroleum Co. Ltd.
31. Indo-Nippon Precision Bearings Ltd.
32. Lagan Jute Machinery Co.
33. Life Insurance Corporation
34. Lubrizol India Ltd.
35. Maruti Udyog Ltd.
36. Mica Trading Corpn. (I) Ltd.
37. Mishra Dhatu Nigam Ltd.
38. Mogul Lines

39. Nagaland Paper & Pulp Mills
40. National Aluminium Co Ltd.
41. National Building Constn. Corporation Ltd.
42. National Hydro-electric Power Corporation Ltd.
43. National Insurance Corporation Ltd.
44. National Jute Manufactures Corporation Ltd.
45. National Research Development Corporation Ltd.
46. National Textile Corpn. Ltd. (Corporate Office)
47. National Textile Corporation (Madhya Pradesh) Ltd.
48. New India Assurance Co. Ltd.
49. North Eastern Electric Power Corpn. Ltd.
50. North Eastern Handicrafts and Handloom Dev. Corporation Ltd.
51. Oriental Fire & General Insurance Co. Ltd.
52. Rail India Technical & Economic Services Ltd.
53. Richardson & Cruddas (1972) Ltd.
54. Rural Electrification Corpn. Ltd.
55. Semi Conductor Complex Ltd.
56. Shipping Corporation of India
57. Smith Stanistreet & Pharmaceuticals Limited.
58. Southern Pesticides Corporation
59. Sponge Iron India Ltd.
60. Tea Trading Corporation of India Ltd.
61. Telecommunications (consultants) India Ltd.
62. Trade Fair Authority of India Ltd.
63. United India Insurance Co. Ltd.
64. Water & Power Consultancy Services India Ltd.

65. Western Coalfields Ltd.
66. Salem Steel Projects
67. Bengal Chemicals & Pharmaceuticals Co. Ltd.
68. Computer Maintenance Corporation.

Cases Filed by Mica Mines Labour Welfare Organisation, Bihar

3437. SHRI R. L. P. VERMA : will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of writ cases filed by the employees of Mica Mines Labour Welfare Organisation, Bihar since its inception;

(b) how many cases out of them have gone in favour of Government and how much money is involved on account of loss of cases by the said Organisation; and

(c) whether Government intend to award punishment to erring officers in the event of loss of cases by the department as a measure to minimise expenditure and court cases ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR) :

(a) It is not possible to give the exact number of cases filed by the employees of Mica Mines Labour Welfare organisation Bihar since its very inception. However, between 1977 to 1984, 13 court cases have been filed against the Mica mines Labour Welfare Organisation, Bihar.

(b) Government has won one case. It is not possible to calculate the monetary loss to the Government on account of the cases which were lost. However; a sum of Rs. 5,000/- was spent on payment of lawyers' fee and court fee in all these cases.

(c) The question of punishing Government officials does not arise as the